

**CENTRAL ADMINISTRATIVE TRIBUNAL
JAMMU BENCH, JAMMU**

Hearing through video conferencing

O.A./61/00510/2021

This the 23rd day of **March**, 2021

HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)
HON'BLE MR. ANAND MATHUR, MEMBER (A)

Vikas Chander (Age 35 years) S/o Sh. Ramesh Chander R/o A-21 Tirath Nagar Talab Tillo Jammu.

.....Applicant
(Advocate: Mr. Vikram Rathore)

Versus

1. Union Territory of Jammu & Kashmir Through Commissioner Secretary of Housing and Urban Development Department.
2. Civil Secretariat, Srinagar/Jammu. Secretary J&K Service Station Board, Jammu.
3. Deputy Secretary to Government Housing and Urban Development Department Jammu & Kashmir.
4. Secretary to Government Housing and Urban Development Department Jammu & Kashmir.

.....Respondents
(Advocate:- Mr. Sudesh Magotra, D.A.G.)

O R D E R [O R A L]

Hon'ble Mr. Rakesh Sagar Jain, Member (J):

Through this O.A., the applicant is seeking direction to the respondents to consider his case for appointment as Executive Officer under SC category pursuant to advertisement Notice No. 1-HUD of 2015

dated 01.09.2015 within a stipulated period of time. He further prays that while considering the case of applicant, the respondents may consider the Annexures No. 9 to 12, annexed with the O.A.

2. Looking to the arguments of learned counsel for the applicant, the O.A. is disposed of with a direction to the respondents to consider the case of the applicant for appointment as Executive Officer under SC category pursuant to advertisement Notice No. 1-HUD of 2015 dated 01.09.2015 in accordance with rules and if, he is eligible. While considering the case of the applicants, the respondents would also look into Annexures No. 9 to 12, annexed with the O.A.

3. It is made clear that we have not expressed any opinion on merits of the case.

4. No order as to costs.

(ANAND MATHUR)
MEMBER (A)

(RAKESH SAGAR JAIN)
MEMBER (J)